NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 545/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES:

Labdhi Enterprise V/s. Proenergy Resources Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
	Devanshi	1 P. Desai de for letitionez	Den

TCP/545 I & BP/(MAH)/ 2017. ORDER.

- Learned Representative is present and stated that this Petition is transferred from the Hon'ble High Court He has also stated that the requisite compliance of submission of Form No.5 has already been complied with. However he is directed to issue Notice to other side and place on record the proof of service of notice to the Hon'ble Court by 22-05-2017.
- 2. The matter is listed for hearing on 05-06-2017

SH-M.K. SHRAWAT MEMBER (JUDICIAL)

Date: 19-04- 2017.